

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 27th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 143/2022 & IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates Mr. Bharadwaja Ramasubramaniam	Mr. FB Benjamin George- R1
2	Comp App (AT) (CH) (Ins) No. 37/2023 & IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Vinod Kumar- R1 Mr. Edward James- R2 Mr. Adithya Reddy- R3

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 325/2021 For Condone Delay IA No. 675/2021 To implead IA No. 26/2021 For Urgent Listing IA No. 151/2021 For Stay IA No. 674/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Pradeep Joy-R1 M/s Vashi and Vashi- R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 183/2023 For Exemption IA No. 585/2023 For Stay IA No. 584/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 346/2021 For Exemption IA No.717/2021 For Stay IA No. 718/2021	Assistant Commissioner of Central Tax Vs Sreenivasa Rao Ravinuthala & Anr	Mr. P Rajkumar Jhabakh	Mr. Shabbeer Ahmed- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 119/2021 (CA (AT) No. 364/2019)	Mrs. Anasurya Mantena & Anr Vs Lexus Technologies Pvt Ltd & 3 Ors	Mr. Nithin Chowdhary Pavuluri	Mr. S Chidambaram

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No.160/2023	SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd. WITH	Mr Anant Merathia	Mr. R Madhanagopal
8	Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023	Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd.	Mr. R Madhanagopal	Mr. Anant Merathia
9	Comp App (AT) (CH) (Ins) No. 276/2022 For Stay IA No. 591/2022 For Exemption IA No. 592/2022	MV Bhaskar Vs Srivathsa Power Projects Pvt. Ltd. & Anr	Ms. J Harshini	Mr. Jerin Asher Sojan- R1 Mr.Y Suryanarayana R2
10	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
11	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis	Mr. Philip Mathew	Mr. B Ashok Shenoy

		WITH		
12	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
13	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
14	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
15	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
16	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
17	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
18	Comp App (AT) (CH) No.16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
19	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George	Mr. Philip Mathew	Mr. B Ashok Shenoy

		WITH		
20	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
21	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
22	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S.	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
23	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
24	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V.	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
25	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
26	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C.	Mr. Philip Mathew	Mr. B Ashok Shenoy

		WITH		
27	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
28	Comp App (AT) (CH) (Ins) 02/2023 For Stay IA No. 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan
29	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warriar- R2
30	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar
31	Comp App (AT) (CH) (Ins) No. 133/2023 For Urgent Hearing IA No. 444/2023 For Stay IA No. 443/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors.	M/s Ramalingam & Associates	Ms. Jayanthi K Shah- R1 Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3
32	Comp App (AT) (CH) (Ins) No. 140/2023 For Urgent Hearing IA No. 468/2023 For Stay IA No. 467/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors.	M/s Ramalingam & Associates	Ms. Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3
33	Comp App (AT) (CH) (Ins) No. 7/2023 For Stay IA No. 45/2023	Mayuras Industrial Services Vs S R Shriram Shekher & Anr	Mr. P Ulaganathan, Mr. AG Sathyanarayana	Mr. C Seethapathy- R2
34	Comp App (AT) (CH) (Ins) No. 419/2022	Indo Shell Mould Ltd. Vs ISPT India Pvt Ltd	M/s Ramani & Shankar Advocates	Mr. ML Ganesh Caveator

35	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran For Caveator
36	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS
37	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini & Anr. Vs C.Ramasubramaniam Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	Mr. S Sathiyarayanan
38	Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	
39	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	M/s Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
40	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	M/s Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
41	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Bagdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
42	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

		WITH		
43	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		WITH		
44	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		WITH		
45	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		WITH		
46	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
		WITH		
48	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr	Mr. P Raj Kumar Jhabakh	Mr. TSN Raja
		WITH		
49	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs	Mr. Bhanu Gupta	Mr. Ankur Kandelwal-R1 Mr. Som Raj Choudhury- R2

		VBC Industries Limited & Ors WITH		
50	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. Ankur KandelwalR1 Mr. Som Raj Choudhury- R2
51	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur Kandelwal-R1 Mr. Som Raj Choudhury-R2 Mr. Shabbeer Ahmed- R3
52	Comp App (AT) (CH) (Ins) No 330/2022	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. P Raj Kumar Jhabakh	Mr. Vikram Veerasamy
53	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 Condone Delay in refiling IA No. 37/2021 For Stay IA No. 38/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1
54	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran- R1
55	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax WITH	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
56	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergenc Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
57	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4

58	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
59	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
60	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
61	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
62	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
63	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
64	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj

	For Direction IA No.194/2022 To Intervene IA No.904/2022 For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	WITH		
65	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No. 187/2022 Leave to file IANo.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022& 205/2023	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
66	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Condone Delay IA No.117/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
67	Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022	Ashique Ponnamparambath & Anr. Vs BMW India Financial Services Pvt. Ltd. WITH	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
68	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023 For Directions IA No. 105/2023	Ashique Ponnamparambath Vs Reuben Joseph WITH	Mr. S Eshwar	Mr. Sharath Chandran
69	Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023 For Stay	Ashique Ponnamparambath Vs Vibin Vincent	Mr. S Eshwar	Mr. Sharath Chandran

	IA No. 199, 257 & 363/2023			
70	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331/2021 For Stay IA No.332/2021 For Direction IA No. 579/2021 Urgent Hearing IA No.203/2021 For Direction IA.No.216/2021 For Stay IA No.902/2022	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9
71	Comp App (AT) (CH) (Ins) No.333/2022	J. Mohan Babu Vs Ramya Outsourcing Solutions Private Limited	Mr. Rohan Rajasekaran	Mr. Sankar Varadharajan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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